No.RJ-1/Regular/ 190 /2023

N O T I C E

It is hereby notified for the information of the Advocates appearing in-person at the **Principal Seat at Bombay** that **:**

The advocates whose matters are scheduled on 01.06.2023 and the advocates who desires to appear before the Hon'ble Division Bench comprising of the **Hon'ble Shri. Justice Manish Pitale** and the **Hon'ble Smt. Justice Neela Kedar Gokhale** shall appear in **COURT ATTIRE**.

Dated this the 31st day of May 2023

By Order,

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.